

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7096/2018

SIYARAM YADAV

Petitioner(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

(IA No.55005/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.55006/2018-EXEMPTION FROM FILING O.T. and IA
No.55000/2018-PERMISSION TO FILE SLP/TP and IA
No.55003/2018-CONDONATION OF DELAY IN REFILING)

Date : 27-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Sushma Verma, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay of 19 days in refiling is condoned. Process as per
rules.

KAPIL MEHTA
Registrar
27.04.2018

hj